

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. SURINDER S. RATHI

Petition(s) for Special Leave to Appeal (C) No(s). 23154/2018

JAI PRAKASH SINGH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 21-11-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr. Vishal Prasad, AOR
Mr. Utkarsh Dixit, Adv.

For Respondent(s)

Mr. Sanjay Kumar Tyagai, AOR
Mr. Divyansh Rai, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Appearance :Ld. counsel for petitioner is present.
Ld. Counsel for respondent is present.

Service of notice is complete on all the Respondents but no one has chosen to enter appearance on their behalf. However, Mr. Divyansh Rai, Ld. Counsel on behalf of Mr. S. K. Tyagi, Ld. Advocate-on-Record undertakes to appear for Respondent-State. He seeks and is given one week time to file the vakalatnama and four weeks time to file the counter affidavit.

List again on 29.01.2020.

SURINDER S. RATHI
Registrar